



**Central Administrative Tribunal  
Principal Bench**

**OA No.647/2019**

New Delhi, this the 9<sup>th</sup> day of January, 2020

**Hon'ble Mr. S.N.Terdal, Member (J)**

Shri Subhash Chander Vashishtha  
Aged about 63 years  
Group –B  
Sanitation Superintendent  
S/o Late Shri K.C. Vashishtha  
R/o G-269, Preet Vihar  
Delhi -110 092.

..Applicant

(By Advocate: Shri V.K.Sharma)

**Versus**

1. East Delhi Municipal Corporation  
Through its Commissioner  
Having its office at:  
419, Udyog Sadan  
Patparganj Indl. Area  
Delhi – 110 092.

.. Respondent

(By Advocate: R.K.Jain)

**Order (ORAL)**

Heard Shri V.K.Sharma, counsel for the applicant and Shri R.K.Jain, counsel for the respondents.

2. The reliefs prayed for in the OA are as under :-

- “(i) Call for the entire record pertaining to the aforesaid case of the applicant.
- (ii) Direct the Respondent to decide and dispose of the pending representation dated 19.10.18 of the



applicant submitted on 22.10.18 forthwith by speaking and reasoned orders. "

- (iii) Direct the Respondent to release the withheld amount towards retirement benefits of the applicant with interest @ 18% p.a. w.e.f. 01.05.16 till actual realization.
- (iv) Award an appropriate cost in favour of the applicant and against the respondent.
- (v) Any other or further order/s may kindly be passed in view of the facts and circumstances of the present case, in the interest of justice."

3. Learned counsel for respondents submits that all the retirement dues have been paid to the applicant.

4. Counsel for the applicant submits that he has filed a detailed representation regarding the non payment of many other dues. He further submits that his OA may be disposed of with a direction to respondents to dispose of his representation.

5. Hence, this OA is disposed of without going into the merits of the case, with a direction to the respondents to dispose of the said representation dated 22.10.2018 by passing a reasoned and speaking order within two months from the date of receipt of a certified copy of this order. No order as to costs.

**(S.N.Terdal)**  
**Member (J)**

